

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 891
ANSWERED ON-09.02.2022

STATUS OF SWAMITVA SCHEME

891.# SHRI BRIJLAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of people from rural areas who have been given ownership rights of their properties under SVAMITVA scheme during the last five years;
- (b) the number of villages and people who have benefitted from this scheme in the country including Uttar Pradesh; and
- (c) the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) The Central Sector Scheme, Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) Scheme commenced from the Financial Year 2020-21. It aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages with issuance of legal ownership rights (Property cards/Title deeds). It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 29 States, including State of Uttar Pradesh, have signed MoU with SoI. The details of number of people from rural areas, including the State of Uttar Pradesh, who have been given ownership rights of their properties under SVAMITVA scheme is attached at **Annexure**.

Annexure

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha UnStarred Question No. 891 answered on 09.02.2022 regarding 'Status of SWAMITVA scheme'.

Status of implementation of SVAMITVA Scheme as on 02.02.2022

S.N.	State	Villages in which Drone flying done	Villages in which Property Cards distributed	No. of Property Cards distributed
1.	Andhra Pradesh	1,362	0	0
2.	Haryana	6,462	3,061	3,80,946
3.	Karnataka	2,201	836	1,90,048
4.	Madhya Pradesh	16,508	3,592	3,85,463
5.	Maharashtra	11,519	1,599	2,35,868
6.	Uttar Pradesh	52,250	15,940	23,47,243
7.	Uttarakhand	7,783	3,004	1,16,000
8.	Punjab	677	0	0
9.	Rajasthan	1,409	38	582
10.	Gujarat	253	0	0
11.	Chhattisgarh	1,458	0	0
12.	Jammu & Kashmir	443	0	0
13.	Arunachal Pradesh	110	0	0
14.	Dadra & Nagar Haveli	73	0	0
15.	Kerala	4	0	0
16.	Jharkhand	220	0	0
17.	Assam	37	0	0
18.	Odisha	108	0	0
19.	Himachal Pradesh	89	0	0
20.	Mizoram	10	0	0
21.	Tripura	18	0	0
22.	Lakshadweep Island	4	0	0
23.	Ladakh	5	2	23
24.	Sikkim	1	0	0
25.	Puducherry	19	0	0
26.	Tamil Nadu	2	0	0
27.	Goa	410	0	0
28.	Andaman & Nicobar Island	209	0	0
TOTAL		103,644	28,072	36,56,173
